



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/6051/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 14th October, 2019.

Sub: **Permission to leave station with official vehicle.**

Refs:- Your letter No. JKD/P/2019/5346 dated 01.10.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official vehicle, at your own cost, from the morning to evening of 05.10.2019 till 08.10.2019 and from the evening of 11.10.2019 till the morning of 19.10.2019, as prayed for.

The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/6052/A, dated 14.10.19
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Ratan